



PRESS RELATIONS DIVISION, Central Office, Post Box 406, Mumbai 400001
Phone: 2266 0502 Fax: 2266 0358, 2270 3279

RESERVE BANK OF INDIA

www.rbi.org.in
www.rbi.org.in/hindi
e-mail: helpprd@rbi.org.in

June 23, 2005

**Reserve Bank cancels Certificate of Registration of
GSL Capital Limited, Secunderabad**

The Reserve Bank of India, has on June 20, 2005 cancelled the certificate of registration issued to GSL Capital Limited having its registered office at Innovation Apartments, Ground Floor, 142/C Prenderghast Road, Secunderabad-500 003 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan
Manager**

Press Release :2004-2005/1352